

transferred to DEAF. The bank is liable to pay the amount to the depositor/claimant and claim refund of such amount from the DEAF. RBI allows the refund subject to the claim being in order.

With regard to unclaimed amount of money lying with Public Sector Insurance Companies, insurance companies identify and prepare a list of unclaimed amounts by the 30th day of September of each financial year. The unclaimed amount that has remained unclaimed for more than ten years is transferred to Senior Citizens Welfare Fund on or before the 1st day of March, each year. The Fund is utilized for such schemes for the promotion of the welfare of Senior Citizens in line with the National Policy on Older Persons and the National Policy on Senior Citizens.

#### **Performance related pay to Central Government employees**

2943. SHRI PRASANNA ACHARYA: Will the Minister of FINANCE be pleased to state:

(a) whether Government has taken any action to implement the recommendation of 7th Pay Commission regarding performance related pay to Central Government employees; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.): (a) Yes, Sir.

(b) Stakeholder Ministries/Departments have been consulted for formulation of a broad framework of guidelines on Performance Related Pay scheme.

#### **Concealment penalties on Indians holding Swiss Bank accounts**

2944. SHRI VIVEK K. TANKHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in 2017, money of Indian Swiss Bank account holders has risen by over 50 per cent to over ₹7,000 crores;

(b) the details as to the number of concealment penalties levied and the criminal prosecution complaints filed after Switzerland and India signed a Joint Declaration on the introduction of Automatic Exchange of Information (AEOI) on tax matters on 22.11.2016;